

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1

MP/ CP(IB) 18 of 2019

Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2020

Name of the Company:

Vijay Maruti Saple  
V/s  
Shree Maheshwar Hydel Power Corporation  
Ltd

Section:

9 of the Insolvency and Bankruptcy Code


**ORDER**

Learned Counsel Mr. Kunal P Vaishnav appeared for the Operational Creditor.

Matter stands adjourned to 11.12.2020

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Dated this the 6th day of November, 2020

  
(MADAN B. GOSAVI)  
MEMBER (JUDICIAL)